

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item 9
CP(IB) No.215/Chd/Pb/2022
Under Section 94, IBC 2016**

In the matter of:-

Sanjay Gupta, PG, Supreme Tex Mart Ltd.

...Petitioner

Present through Video Conferencing:

Ms. Divya Sharma, Advocate for the Petitioner

Heard learned counsel for the petitioner. Instead of issuing notice of this petition to the Insolvency and Bankruptcy Board of India ('IBBI'), let the Registry access the online database provided by IBBI to check the antecedents and verify whether any disciplinary proceedings are pending against the proposed Resolution Professional. The report be filed before next date of hearing. List the matter on 18.10.2022.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

August 18, 2022
MK